

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) Nos. 14156/2021

(Arising out of impugned final judgment and order dated 22-07-2021 in WPC No. 25028/2011 passed by the High Court of Orissa at Cuttack)

M/S SHREE GOPAL KRISHNA GOSALA, CUTTACK

Petitioner(s)

VERSUS

ASHOK KUMAR BEHERA

Respondent(s)

(FOR ADMISSION, I.R. and IA No.114653/2021-EXEMPTION FROM FILING O.T.)

Date : 17-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)	Mr. Devadatt Kamat, Sr. Adv. Mr. Anirudh Sangneria, AOR Mr. Siddharth Sinha, Adv. Mr. Javedur Rahman, Adv.
For Respondent(s)	Mr. Kedar Nath Tripathi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on special leave petition as well as on the interim relief.

Service of notice is waived as Mr. Kedar Nath Tripathi, learned counsel accepts notice on behalf of respondent.

Learned counsel for the respondent seeks time to file appearance.

List after four weeks.

(NEETA SAPRA)
COURT MASTER

(DIPTI KHURANA)
COURT MASTER